

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO: 265/2003.

this, the 3rd day of June 2003.

HON. MR. A.K. MISRA MEMBER(A)

HON. MR. RAFIQ UDDIN MEMBER(J)

1. Parmanand Misra, aged about 29 years, s/o Sri Ram Sahai Misra, resident of 185 Ka, Mehandi Tola, Aliganj, Lucknow.
2. Ajay Kumar Shukla, aged about 29 years, s/o Sri Ravindra Shankar Shukla, resident of 54/26, Veer Nagar, Hussianganj, Lucknow.
3. Jitendra Pal Singh, aged about 29 years s/o Sri Jagir Singh, resident of SEE/II A, Near Roti Godown, Church Road, Charbagh, Lucknow.
4. Amitesh Kumar Rawat, aged about 29 years, s/o Sri Ram Sharan, resident of MMIG, 2/298, Ruchi Khand-II, Sharda Nagar Yojana, Kanpur Road, Lucknow.

....Applicants.

BY Advocate Shri Pankaj Bajpai.

VERSUS

1. Union of India, through Railway Administration, represented by the General Manager, Northern Railway Headquarters, Baroda House, New Delhi.
2. The Senior Divisional Mechanical Engineer, DSL Shed, Alambagh, Lucknow.
3. The Senior Divisional Personnel Officer, Northern Railway Lucknow.



4. Sri Hemant Kumar, s/o Sri Ram Pher, resident of 18 Manak Nagar, Hazratganj, Lucknow.
5. Sri Subhash Chandra Srivastava, s/o late Sri S.P. Srivastava, resident of Bhola Khera, Anupam Nagar, Manak Nagar, Lucknow.
6. Sri Subhash Chandra Pathak, s/o Sri R.K. Pathak, resident of LD 65-A, Running Shed Colony, Alambagh Lucknow.
7. Sri Amitabh Dwivedi, s/o Sri Shatrughan Dwivedi, resident of C-1/A, Diesel Shed Road, Alambagh, Lucknow.
8. Sri Sanjay Kumar-II (SC), s/o Sri Shayam Lal, resident of 568/2-A, Kailashpuri, Alambagh, Lucknow.
9. Sri Chandra Shekhar Srivastava, s/o Sri V.K. Srivastava, resident of C-2A Diesel Shed Road, Alambagh, Lucknow.
10. Sri Atiqur Rehman Khan, s/o Sri M.U. Khan, resident of 23, Brij Bihar Colony, Teji Khera, Alambagh, Lucknow.
11. Sri Sanjay Kumar Sonkar, s/o Sri C.K. Sonkar, resident of T-32/C, Eastern Colony, Faizabad.
12. Sri Akhilesh Kumar Pandey, s/o Sri R.S. Pandey, resident of 41/393, Malti Lodge, Dr. Tuffail Ahmed Marg, Narhi, Lucknow.
13. Sri Anil Kumar Ojha, s/o Sri S.P. Ojha, resident of L-56, Sector L, LDA colony, Alambagh, Lucknow.
14. Vishal Darshan, s/o Sri Sunder Lal, resident of House No. 554/178 Kha, Rani Kishore Marg, Chhota Barha, Alambagh, Lucknow.
15. Sanjeev Kumar Kanojia, s/o Sri R.J. Kanojia, resident of A-3D, Railway Colony, Faizabad.

..... Respondents.

BY Advocate Shri N.K. Agarwal.

ORDER (ORAL)

BY A.K. MISRA MEMBER(A)

The relief prayed in this Original Application is for  
issue of directions to the respondents/restraining them  
from regularising the services of respondents No. 5 to 16  
arrayed as private respondents till a decision in O.A.  
NO. 122 of 2003 is taken.

2. After hearing the counsel for the parties, we dispose of this O.A. as infructuous in the light of the fact that no relief in this O.A. has been claimed by the applicant for himself. Instead of he has prayed for restraining the respondents from regularising the services of the private respondents till a decision is given by this Tribunal in O.A. NO. 122/2003. Thus, the relief, if any, claimed in this O.A. is dependent on the relief claimed in O.A. No. 122/2003. It may be stated that the O.A. No. 122/2003 has also been filed by the same applicant with the prayer for quashing the impugned order of 27th of November 2000.

3. In the light of observations made in the preceding paragraphs, the Original Application No. 265/2003 is dismissed as infructuous. No costs.

*Rafiquddin*  
MEMBER(J)

*Ahmed*  
MEMBER(A)

LUCKNOW: DATED: 3.6.2003.

v.